

PENDENCY/ARREARS OF MAIN CASES IN THE STATE OF MANIPUR FOR THE MONTH OF OCTOBER, 2017

HIGH COURT OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	3313	174	3487	112	10	122	60	8	68	3365	176	3541	1.57	1.15	1.55	0	1	1	418	26	444

SUBORDINATE COURTS OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	3599	3266	6865	116	366	482	161	344	505	3554	3288	6842	-1.25	0.67	-0.34	3	1	4	424	530	954